

CCPA-26/97

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11.4.97

List on 26.5.97 for hearing on

CM

CCPA.

*VM*

(V.N. Mehrotra)  
Vice-Chairman

2./ 26.5.97.

List it on 7.8.97 for hearing on CCPA.

*VM*

(V.N. Mehrotra)  
Vice-chairman

3./ 7.8.97.

List it on 29.9.97 for hearing on CCPA.

*VM*

(V.N. Mehrotra)  
Vice-chairman

4/04.09.97

Shri G.Bose, counsel for the applicant.

Shri J.N.Pandey, SSC for the respondents.

The learned counsel for the applicant states that he is not pressing this CCPA as the applicant has already been engaged by the respondents. The CCPA is accordingly disposed of as not pressed.

SKJ

*VM*  
(V.N. Mehrotra)  
Vice-Chairman